



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: Designating “Central Public Information Officer” and “Appellate Authority” under Right to Information Act, 2005

Reference No.: ADM/ORD/48/Oct-05

Date: 27/10/2005

Right to Information Act, 2005

The Right to Information Act, 2005 has since been notified and has come into force with effect from 13.10.2005.

In terms of Section 5 (1) of the Right to Information Act, 2005 Mrs. V Vedakumari, Executive Director (Admn) is hereby designated as “**Central Public Information Officer**” for the Authority and in terms of Section 19 (1) of the said Act, Mr. C R Muralidharan, Member (Inv) is hereby designated as the “**Appellate Authority**” to discharge the functions assigned under the Act.

This will be in addition to their normal duties.

(C.S. Rao)
Chairman